

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
59/241-242/ND/2019

IN THE MATTER OF:
Anjali Bhardwaj & Ors.

... **Applicant/Petitioner**

Versus

M/s. VS Realtech Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241-242

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumit Kaushik, Adv. Jugal Bagga, Adv.
Charan Khatana, Adv. Esha Sharma

For the Respondent : Adv. Prateek Gautam, Adv. B R Sharma

ORDER

List the matter for physical hearing on 04.08.2023.

In the meantime, Ld. Counsels for the parties are directed to ensure that their respective pleadings/documents are uploaded on the DMS/e-portal of this Tribunal before the next date of hearing.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)